NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CA 276/15	TP 224/16	For hearing	621A	BMM Ispat Ltd.	

SL. NAME (IN CAPITAL)			SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM		
1.	A.M. Snilhavan	annul for pulliness	Ambour	

ORDER

Counsel for Petitioner is present. Heard him. Orders reserved.

Member (T)

Member (J)